

**In the National Company Law Tribunal  
Bengaluru, Special Bench**

**C.P. (IB)/171(BEN)2018**  
**Court No. 1**  
**Item No. 119**

**IBC Under Sec 10**

**In the matter of:**

M/S CRYO-SAVE INDIA PRIVATE LIMITED .....Petitioner  
V/s

M/S KOTAK MAHINDRA BANK .....Respondent

**Order delivered on ..16/04/2021**

**Coram:**

**Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)**  
**Shri ASHUTOSH CHANDRA, Hon'ble Member(T)**

**For Petitioner(s):**

NONE

**For Respondent(s):**

MS. SUBHARANJINI ANANTH, FOR LIQUIDATOR

**Order**

Heard Ms. Subharanjini Ananth, learned Counsel for the Liquidator, through Video Conferencing.

Registry is directed to list the IA seeking extension, if it is otherwise in order.

Post the case on **22.04.2021**.

**Member (T)**

**Member (J)**

Krishna

Recd 16/04  
Procw. 16/04  
Verified  
16/04  
**Court Officer**